

collected and communicated to the Directorate of Plant Protection Quarantine and Storage, Govt. of India.

- (2) In the trade notice issued, a declaration to the effect that the applicant is well versed with the phytosanitary requirements of the importing country and his undertaking to confirm to all those requirements has been made mandatory.
- (3) The individual exporters are also being informed of the 21 countries which prohibit import of Karnal Bunt affected wheat.

[Translation]

#### Sugar Production

5358. SHRI DEVENDRA BAHADUR RAI : Will the Minister of FOOD be pleased to state :

(a) whether the Government have any scheme for revolutionising the sugar production; and

(b) if so, the details thereof ?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a) and (b) The sugar production during the current 1995-96 season (Upto 7th August, 1996) has reached a level of 162.79 lakh tonnes surpassing the previous record level of 146.43 lakh tonnes for the entire 1994-95 sugar season.

[English]

#### Welfare Schemes for Upliftment of SCs/STs

5359. SHRI ANANTH KUMAR : Will the Minister of WELFARE be pleased to state :

(a) the details of welfare schemes being implemented by the Union Government in the backward areas of Karnataka for the upliftment of Scheduled Castes and Scheduled Tribes;

(b) the date of enforcement of these schemes; and

(c) the amount allocated for these projects during the Eighth Five Year Plan, year-wise ?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) to (c) The Union Government provide financial assistance to the Government of Karnataka and the Voluntary Organisations, under various Central & Centrally Sponsored Schemes for the Welfare of Scheduled Castes and Scheduled Tribes. The State Government and Voluntary Organisations implement relevant schemes for the welfare and development of SCs and STs in the State. The details of various Central and Centrally Sponsored Schemes for SCs and STs alongwith the date of enforcement of the schemes, amount released to Government of Karnataka during the Eighth Five Year Plan are given in the Statement attached.

#### STATEMENT

Sl. No.	Name of the Scheme	Date of Enforcement	Amount Released				
			1992-93	1993-94	1994-95	1995-96	1996-97
1	2	3	4	5	6	7	8
<b>I. Scheduled Castes</b>							
(a)	Special Central Assistance to Special Component Plan for SCs	1979-80	1310.06	1282.71	1873.76	2350.09	694.87
(b)	Post-matric Scholarship to SC & ST students	1944-45	463.87	1077.44	830.99	1078.82	—
(c)	Pre-matric Scholarship to children fo those engaged in unclean occupation	1977-78	5.51	1.86	0.83	5.04	—
(d)	Boys hostel for SCs	1989-90	101.10	108.68	174.25	324.45	—
(e)	Girls hostel for SCs	1961-62	19.24	3.00	64.39	37.50	—
(f)	Book Bank for SC/ST	1978-79	5.15	4.07	9.52	10.19	—
(g)	Coaching & Allied Scheme for SC/ST student	1961-62	11.62	1.00	—	2.91	—
(h)	Upgradation of Merit of SC/ST Students	1987-88	4.45	—	2.20	—	—